

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO.107(ND)/2016

IN THE MATTER OF:

Subhash Manocha&Ors.	Petitioners
Vs.		
M/s. Columbus International Shoes Pvt. Ltd. &Ors.	Respondents

Order under Sections 241/242 & 59 of the Companies Act

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Petitioner	:	Ms. Ranjana Roy Gawai, Mr. Vivek Kumar, Advocates
For the Respondent	:	Mr. A.S. Chandhiok, Sr. Adv. Ms. Manmeet Arora, Mr. Tarang Gupta, Adv. Mr. Sharad Rajwanshi, CS
		Mr. Nesar Ahmad, PCS Mr. Rohit Chaudhary, Adv. for all the respondents Except R-1

ORDER

For Order see **CP/CA No. 85(ND)/2016.**

Deepak Kumar
23.01.2018